

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 29th day of July 2021

Contempt Petition No. 330/00005 of 2021
in
Original Application No. 330/01253 of 2019

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Tarun Shridhar, Member (A)

Lal Bahadur, Aged about 68 Years, s/o Late Sakaldeep Yadav, R/o Village and Post – Bairia, District Ballia.

...Petitioner
By Adv : Shri Bipin Bihari

V E R S U S

Shri Vijai Kumar Panjiyar, Divisional Railway Manager (Karmik), North Eastern Railway (NER), Varanasi.

...Opposite party/Respondent
By Adv: Shri Sanjay Kumar Ray

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

We have joined this Division Bench online through video conferencing.

2. Shri Sachin Updhayay holding brief of Shri Bipin Bihari, learned counsel for the petitioner and Shri Sanjay Kumar Ray, learned counsel for the respondents both are present in Court.

3. Heard learned Counsel for the parties and perused the record.

4. Learned counsel for the respondents submitted that he has already filed compliance affidavit on 08.02.2021 and the order dated 11.12.2020, passed by this Tribunal, has already been complied with by the respondent. In support of his submission, he has annexed the speaking order dated 13.02.2020 (Annexure R-1 to the compliance

affidavit) passed by the respondent/ competent authority. It has been prayed that the present contempt Proceedings be closed and notice issued to the respondent be discharged.

5. Learned counsel for the petitioner has not raised any objection against the aforesaid prayer of the respondent's counsel.

6. In view of the fact that the order passed by this Tribunal, has been substantially complied with by the respondents and learned counsel for the petitioner has no objection, the present contempt proceedings are closed. Notice issued to the respondent is discharged.

7. Hon'ble Mr. Tarun Shridhar, Administrative Member has consented to this order during video conferencing.

(Tarun Shridhar)
Member (A)

/pc/

(Justice Vijay Lakshmi)
Member (J)